## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO. 1092 TO BE ANSWERED ON 9<sup>th</sup> DECEMBER, 2025

### STATUS OF NURSING SCHOOLS IN ANDHRA PRADESH

#### 1092: SHRI RYAGA KRISHNAIAH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the steps Government has taken to ensure more job opportunities for trained nurses and justified wages;
- (b) whether there is a lack of qualified MSc faculty at existing nursing colleges along with a lack of equipment and infrastructure for training nurses as alleged by nursing unions;
- (c) if so, the details thereof and the steps taken in this regard; and
- (d) the details of funds allocated to nursing schools in the State of Andhra Pradesh under the Central Sector Scheme since its inception in 2021?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) The Government has undertaken several initiatives to enhance employment opportunities for trained nurses, particularly in specialised areas of clinical practice. To address the growing demand for advanced nursing skills, the Indian Nursing Council(INC) has developed the *Nurse Practitioner in Critical Care (NPCC)* programme, which is currently being offered in 71 nursing institutions across the country.

Further, to expand the scope of advanced nursing roles and create additional employment avenues, the INC has also developed the following Nurse Practitioner programmes:

- Nurse Practitioner in Nephrology
- Nurse Practitioner in Anaesthesia
- Nurse Practitioner in Family Health
- Nurse Practitioner in Transplant
- Nurse Practitioner in Paediatrics
- Nurse Practitioner in Neonatal Nursing

These programmes aim to produce highly skilled nursing professionals capable of independent and advanced clinical practice.

In addition, in compliance with the directions of the Hon'ble Supreme Court in its judgement dated 29.01.2016 in *W.P.(C) No. 527/2011*, the Ministry had constituted a Committee which recommended that the minimum salary paid to nurses in private hospitals should not be less than ₹20,000 per month, including in hospitals with a bed strength of less than 50. The recommendations of the Committee have been forwarded to all States/Union Territories.

(b) & (c) The State-wise distribution of M.Sc. (Nursing) institutions along with their admission capacity as on 31st October, 2025 is enclosed at *Annexure-I*.

The Indian Nursing Council (INC), through its regulatory framework, conducts periodic assessments of Nursing Institutions to evaluate the availability and adequacy of qualified faculty, infrastructure, and training equipment. Further, to strengthen quality assurance mechanisms, the INC has entered into a Memorandum of Understanding (MoU)with the Quality Council of India (QCI) for the assessment of institutions against specific quality benchmarks prescribed by the Council.

(d) Under the Central Sector Scheme of Development of Nursing Services, based on the proposals received, the funds have been released to the State of Andhra Pradesh for conducting training of Nurses. The details are enclosed at **Annexure-II**.

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# Annexure referred to in reply to parts (b) & (c) of Lok Sabha Unstarred Question No. 1092 for answer on 09.12.2025

Annexure-I State-wise Distribution of M.Sc (N) Nursing Institutions and the Admission Capacity as on 31st, October, 2025

	M. Sc. (N)								
	Institution		Sea	ats	Total				
States	Govt.	Pvt.	Govt.	Pvt.	Instt.	Seats			
Andaman & Nicobar	0	0	0	0	0	0			
Andhra Pradesh	5	32	190	584	37	774			
Arunachal Pradesh	0	0	0	0	0	0			
Assam	4	5	75	84	9	159			
Bihar	1	4	10	110	5	120			
Chandigarh	2	0	24	0	2	24			
Chhattisgarh	8	28	167	536	36	703			
Dadra & Nagar Haveli	1	0	20	0	1	20			
Daman & Diu	1	0	20	0	1	20			
Delhi	5	3	93	60	8	153			
Goa	1	0	25	0	1	25			
Gujarat	5	40	100	797	45	897			
Haryana	1	10	30	222	11	252			
Himachal Pradesh	2	8	55	171	10	226			
Jammu & Kashmir	0	5	0	103	5	103			
Jharkhand	1	5	10	100	6	110			
Karnataka	7	141	110	2922	148	3032			
Kerala	10	43	202	694	53	896			
Lakshadweep	0	0	0	0	0	0			
Madhya Pradesh	6	48	190	956	54	1146			
Maharashtra	6	39	101	715	45	816			
Manipur	2	1	20	8	3	28			
Meghalaya	1	0	10	0	1	10			
Mizoram	2	0	35	0	2	35			
Nagaland	0	0	0	0	0	0			
Odisha	4	13	105	380	17	485			
Pondicherry/Puducherry	2	7	47	146	9	193			
Punjab	3	34	80	745	37	825			
Rajasthan	8	19	203	300	27	503			
Sikkim	0	1	0	25	1	25			
Tamilnadu	2	83	65	1754	85	1819			
Telangana	1	23	30	488	24	518			
Tripura	0	3	0	57	3	57			
Uttar Pradesh	4	47	110	999	51	1109			
Uttaranchal	2	10	34	211	12	245			
West Bengal	13	10	326	190	23	516			
Grand Total	110	662	2487	13357	772	15844			

# Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No. 1092 for answer on 09.12.2025

Annexure-II

## ANDHRA PRADESH

Central Sector Scheme of Development of Nursing Services – Training of Nurses

S.No.	Name of Institute/Council	Number of Courses	Amount Sanctione d	Financial Year
1.	Andhra Pradesh Nurses & Midwives Council, AP	07	15,99,500	2021-22
2.	Andhra Pradesh Nurses & Midwives Council, AP	13	29,70,500	2022-23
3.	Department of Nursing, All India Institute of Medical Sciences (AIIMS), Manglagiri, Andhra Pradesh	01	2,28,500/-	2023-24
4.	Govt. College of Nursing, Secundarabad, Telangana	04	9,14,000/-	2023-24
5.	Department of Nursing, All India Institute of Medical Sciences (AIIMS), Manglagiri	1	2,28,500	2024-25